GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3639 TO BE ANSWERED ON 03.04.2017

HOUSES FOR HOMELESS PEOPLE IN VILLAGES

3639. SHRI LAL SINH VODODIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of homeless people in villages of the country, as on date;
- (b) the number of people who have been provided with houses by Government during 2014-15, 2015-16 and 2016-17 till date;
- (c) whether Government has formulated any scheme to ensure houses for all in the entire country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) : In the Socio Economic and Caste Census 2011, 1,57,475 households in rural areas reported themselves as houseless. The houseless households under SECC, 2011 are those households which do not live in buildings or houses but live in the open or roadside, pavements, in hume pipes, under flyovers and stairs, or in the open areas near places of worships, mandaps, railway platforms/stations etc. Besides, many households reported with zero room kuchcha/pucca houses, one room kuchcha houses, two room kuchcha houses etc.

(b) : The total number of houses constructed from 2014-15 to 2016-17 under IAY, now restructured as PMAY-G are as under:

(Units in Nos.)

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ar	2014-15#	2015-16#	2016-17*
Houses	1652737	1866960	2449296
	ar Houses		

#Figures reported by States/UTs on MPR/MIS

*Figures reported by States/ UTs on Awaasoft as on 30.03.2017

(c) & (d): With a view to realize the vision of 'Housing For All by 2022', the Ministry has restructured the erstwhile rural housing scheme Indira Awaas Yojana as Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) by improving delivery mechanism, scheme architecture and enhancing financial assistance to Rs. 1,20,000 for plain areas and Rs. 1,30,000 for hilly states/difficult areas /IAP districts. Additionally, under convergence an amount of Rs 12,000 for the construction of toilet and 90/95 days of unskilled wage labour under Mahatma Gandhi National Rural Employment Guarantee Act is provided to the beneficiary.